

IN THE HIGH COURT OF BOMBAY AT GOA.
LD-VC-BA-80/2020

Derick Lobo

...Applicant.

Vs

PI, Old Goa Police Station
and anr.

...Respondents.

Shri C. Padgaonkar, Advocate for the Applicant.

Shri V. Amonkar, Advocate for the intervenor.

Coram:- DAMA SESHADRI NAIDU, J.

Date:1st December 2020.

P.C.

Shri V. Amonkar, the learned counsel, informs me that he has already filed an intervention application for the original complainant. He wants to serve a copy of that application on the applicant's counsel. It has not yet been listed though. Post the matter on 8.12.2020.

2. Whatever arrangement has been in place about the applicant's arrest shall continue till next date.

DAMA SESHADRI NAIDU, J.

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